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C.A.No. 3141 OF 1999

ITEM No.1

Court No. 10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.5 in IA 1 In IA.4 in C.A.3141/1999

BINA MURLIDHAR HEMDEV & ORS

Appellant (s)

VERSUS

KANHAIYALAL LOKRAM HEMDEV & ORS

Respondent (s)

( With Appln(s). for directions )  
( With Office Report )

Date : 05/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. U.U. Lalit,Adv.  
Ms. V. Mohana,Adv.

For Respondent (s) Mr. S. Ganesh,Sr.Adv.  
M/s. M.Agrawal,E.C.Agrawala,Manu Krishnan,Adv

Mrs V.D. Khanna,Adv.  
Mr. S.S. Khanduja,Adv.  
Mr. R. Sathish,Adv.  
Ms. Indu Malhotra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Post it on Monday (10.03.2003).

.SP1

(Y.P.Dhamija)  
Court Master

(Veera Verma)  
Court Master